स्रीर यह सुनिश्चित किया जाता है कि महिला रूप का चित्रण गालीन और कलात्मक हो और ग्रच्छी रुचि स्रीर गालीनता के सुस्थापित मानकों के अन्दर हो।

गुजरात में दूरदर्शन पर सुविधाओं का विस्तार

1915 थी मोर्जा इसिटबेर : क्या सूचना ग्रीर प्रसारण मंत्री यह बताने को कुना करेंगे कि : ब कि के कि

- (क) कितने राज्यों (को दूरदर्शन के 10 किलोबाट हैं शक्ति वाले केन्द्र उपलब्ध हैं ;
- (ख) गुजरात को 10 किलोबाट शक्ति बाले केन्द्रों से बंचित रखने के क्या कारण है और राज्य को वह कब तक उपलब्ध करा दिया जायेगा; और हैं
- (ग) क्या गुजरात में पी. ब्राई. जे. केन्द्र को यूनेस्को ने पुरस्कार दिया है, ब्रह्मदाबाद को दो दिन चैनल की सुविधा उपलब्ध न कराये जाने के क्या कारण हैं तथा वहां पर इस सुविधा को कब तक उपलब्ध कराये जाने की संभावना है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजीत पांजा) : (क) 10 किलोबाट के दूरदर्शन ट्रांस मीटर इस समय सात राज्यों और 2 संघ शासित क्षेत्रों के 41 स्थानों पर कार्य कर रहे हैं।

(ख) गुजरात राज्य में 10 किली-वाट के तीन दूरदर्शन ट्रांसमीटर, अहम-दाबाद, ट्रारका और राजकोट में एक-एक, पहले ही कार्य कर रहे हैं। इसके अलावा, दूरदर्शन की सातवीं योजना के अन्तर्गत भुज के 100 बाट के मौजूदा ट्रांसमीटर के बदले में 10 किलोबाट का दूरदर्शन ट्रांसमीटर स्थापित किया जाना है। .(ग) स्पेस एप्लीकेशन सेंटर, ग्रह्**यदा** बाद के स्टूडियों में निर्मित एक दूरदर्शन कार्यक्रम को यूनेस्को पुरस्कार दिया वया था।

दूरदर्शन की सातवीं योजना में दितीय चैनल सेवा केवल दिल्ली, वस्वई, कलकत्ता और महीस के चार महानवरों में ही इन क्षेत्रों में जनसंख्या के सर्वेदेशीय स्वरूप की बहुमाधीय आवश्यकता को ध्यान में रखते हुए उपलब्ध करने की परिकल्पना है।

Drinking Water and Sanitary Facilities at Punjab and Sind BanW Branch at Ahmedabad

1916. SHRI KALPNATH RAI-. *IfiVL* the PRIME MINISTER be pleased to state:

- (a) whether if is a tact that Re-| gional Office and two branches of Punjab & Sind Bank in Ahmedabad have no drinking water and sanitary facilities for the last one year at tbeir offices
 - . (b) whether it Is also a fact that PSB have not pi for the last five years;
 - (c) if so, whether this is not eating a health hazard for the staff working in these" offices;
 - (d) what action the Goveraafteat propose to take, to restore these faci lities

TI-JE MINISTER OF STATE
THE MINISTRY OF FINANCE (SHRI
JANARDHAN POOJARI): (a) (d)
Punjab & Sind Bank has ac rfsed
that though water was disconnected
on 31st December,
cor-

ed subsequently in 'early March 1987.
The bank has also advised that wtdle taxes 'were paid in full for 1 '1-33, the bank had ft] then; against the double tion policy of the Municipal commit tee, and an interim slay against" re covery was granted to this object to payment of 33 per cent of taxes for the year 1983-84. Taxes were

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paid in time. Taxed for subsequ-years hare also been paid as per the jud '=rment of the Judge, small cau coii:

Andhra ceanographic Survey in **Pradesh Coast**

SHRI **PRABHAKAR** 'RAO MIT. KALVALA Will the PRIME MINIS-THR be pleased to state:

- fa) whether oceanographies : ev any has been conducted in the Addhra Pradesh coast; and
 - b) if so, what; detailseof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF DEVELOPMENT, **OCEAN** ATOMIC ENERGY. ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) The National Institute of Oceanography (Goa), the Central Mirine Fisheries Research Institute chin), the Geological Survey of the Oil & Natural Gas Commission e conducted surveys in the onshore area- of Andhra pro ammes.

- The National Institute ol <i) Oreanography have undertaken crui-with Gavahtini and Sagdr Kanya off Andhra Pradesh coast and carried cher-(logical and geophysical. studies. Surveys have also been conducted by n. for placer deposits, erosion, limentg i I
- (ii) The Central Marine FisheriesResearch Institute have surveyed the' shore areas of Pradeshi Sagar Sampadu and Andhra seve-iery grounds.(iii) The located Survey ofIhV have also Geological out surveysia the offshore areas of Andhra Pra-h. and located minerals kc Zircon, larite. Hmenite etc. in the shelfliments within territorial waters.

(iv) The Oil & Natural Gas Camion have conducted surveys off Andhra Pradesh coast for the exploration of hydrocarbon. - So far, 32 Wells have been drilled, of which five wells have indicated the presence of oil and gas and two have indicate*! the presence of

Amount sanctioned to Andhra Pradesh under Minimum Needs Programme

191*. SHRI GOPALA RAO RAO: Will the PRIME MINISTER be pleased to state the amount sanctioned to Andhra Pradesh to implement the schemes prepared under the Minimum Needs Programme (MNP) In 1985 and 1986 and the amount earmarked ' for the

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): The amount allocated in the State Plan of Andhra Pradesh to implement the schemes under the Minimum Needs Programme during the years 1985-86, 1986-87, r and the amount' earmarked for the year 1987-88 are; Rs. 9791 lakhs, Rs. 11244 lakhs, and Rs. 140(34 lakhs respective.

Per Capita Central Assistance to States

1919. SHRI NARAYAN KAR: Witt the PRIME MINISTER be pleased to state what is the per capita Central assistance to the States of Madhya Pradesh, r sh, Maharastra Rajasthan, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980 to 1986; year wise?

THE MINISTER OF STATE IN THE! MINISTRY OF PLANNING-(SHRI SUKH RAM): A statement is attached. showing yearwise per capita Central assistance given to the States of Madhya Pradesh, Uttar Pradesh. Maharashtra, Rajasthan. Gujarat. Haryana, West. Bengal, Punjab and Kerala during the period /1980-81 to 198J-86.